## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

C.P.No. 26 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Dr. Virender Bhati Vs. M/s Forsen Healthcare Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: None

For the Respondent (s) : Mr. U. K. Chaudhary, Sr. Advocate with

Mr. Saurabh Kalia, Advocate

## ORDER

It is being brought to our notice that the Petitioner herein has also filed proceedings under the Insolvency and Bankruptcy Code which is listed before this bench on 27th November, 2017. In view of the same, it is prayed that the present petition be also listed along with the same so as to appreciate the arguments of both the sides.

Accordingly, the case is adjourned to 27th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)